

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject: Transfer of Advocate License of Ms. Sana Jamal, Advocate.

N O T I F I C A T I O N

No. 2036 of 2022/RG/LP Dated 15/12/2022

In pursuance of Bar Council of India Resolution No.1-H/2022 (Transfer) dated 02.09.2022, Ms. Sana Jamal, Advocate D/O Sh. Jamal Ahmad Hashmi R/O H.No.43, Highland Enclave Gogo Road, Humhama, Srinagar – 190007, upon transfer of her enrolment from Bar Council of Uttar Pradesh is brought on the roll of Jammu and Kashmir Bar Council.

By Order.


(Mohammad Yasin Beigh)
Registrar (Admn.)
15-12-2022
15/12

No. 43435-42-RG/LP Dated: 15.12.2022

Copy forwarded to the:-

1. Principal District & Sessions Judge, Srinagar.
2. Secretary Bar Council of India, New Delhi for information and necessary action.
3. Manager Govt. Press, Jammu for publication in the next issue of Government Gazettee.
4. President, J&K High Court Bar Association, Srinagar.
- ✓ 5. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Sana Jamal, Advocate D/O Sh. Jamal Ahmad Hashmi R/O H.No.43, Highland Enclave Gogo Road, Humhama, Srinagar -190007.


Registrar (Admn.)
15-12-2022
15/12